

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 4th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA Nos- 364 of 2013 & 82 of 2014 in
Appeal No.265 of 2013 &
IA No. 357 of 2013**

**BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

**IA Nos- 365 of 2013 & 81 of 2014 in
Appeal No. 266 of 2013 &
IA No 358 of 2013**

**BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Mr. Arijit Maitra
Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1
Mr. B.B. Tewari (Rep.)
ORDER**

**I.A. Nos. 364 & 365 of 2013
&
I.A. Nos. 82 & 81 of 2014**

We have heard the learned counsel for the parties.

Order is Reserved.

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**